

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 109

C.P. (IB)/82(CH)2024

IN THE MATTER OF:

**Tarsem Chand Personal Guarantor
of Kissan Riceland Pvt. Ltd.**

...

Petitioner

Under Section: 94, IBC 2016

Order delivered on 30.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 13.06.2024.

Sd/-

Court Officer